

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Srinagar)  
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**NOTIFICATION**

**No: 3096 of 2025/RG/GS**

**Dated:19.09.2025**

1. Whereas, pursuant to the Advertisement Notification No. 05 of 2024/RG/GS dated 08.08.2024, online applications were invited from all the eligible Advocates for filling up of 16 posts of District Judges (Entry Level) in the Pay Level J-5 (144840-194660), by direct recruitment;
2. Whereas, vide High Court Notification No. 925 of 2025/RG/GS dated 19.03.2025, a list of Advocates/Candidates having deficiency of documents was notified and the concerned candidates were asked to remove the deficiency within stipulated time frame. Whereas, the following four candidates namely ***Sahil Koul (Application No. 240900077), Joginder Singh (Application No. 240900160), Peerzada Tanveer Tahir Qard (Application No. 240900709) and Sonali Verma (Application No. 240900810)***, have failed to remove the requisite deficiencies within the prescribed time frame;
3. Whereas, the matter was placed before the Hon'ble Higher Judicial Service (HJS) Examination Committee and the Hon'ble Committee in its meeting dated 15.09.2025 has been pleased to recommend that the candidature of the above mentioned four Advocates/Candidates for the post of District Judge (Entry Level), be cancelled;
4. Whereas, the recommendation of Hon'ble Committee has been duly approved by Hon'ble the Chief Justice; and
5. Now therefore, the candidature of the above mentioned advocates/candidates stands cancelled.

**By Order.**

  
(M.K Sharma) 19/09/25  
**Registrar General (Officiating)**  
**Dated: 19.09.2025.**

**No.:61870-88/RG/GS**

**Copy to:-**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Judicial, High Court Wing, Jammu/Srinagar.
4. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar.
5. Registrar Recruitment, High Court of J&K and Ladakh, at Srinagar.

6. Director Information, J&K, Jammu/Srinagar with the request to publish the above notification in two daily newspapers each of Jammu and Kashmir Province.
7. Director Information, Leh, UT of Ladakh, with the request to publish the above notification in two daily newspapers of UT of Ladakh.
8. Director Radio Kashmir, Jammu/Srinagar/Leh for broadcast of the Notification in news and employment bulletin.
9. Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Jammu, with the request to get the notification uploaded on the official website of the High Court of J&K and Ladakh.
10. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
11. Notification file.

  
**Registrar General (Officiating)**